- (b) Does not arise.
- (c) Yes.

3231

(d) Does not arise.

### शांतिवन के निकट पुल का निर्माण

680. श्री बत्तीपन्त ठेंगड़ी : क्या निर्माण, श्रावास श्रीर पूर्ति मंत्री 20 दिसम्बर, 1967 को राज्य सभा में श्रतारांकित प्रश्न संख्या 1353 के दिये गये उत्तर को देखेंगे श्रीर यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को दिल्ला में शांति वन के ल्किट जमना पर पुता बनाने सम्बंधी दिल्ली विकास ग्रधिकरण की सिफारिण मिल गई हैं; और
- (ख) यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया हैं ?

# t [CONSTRUCTION OF A BRIDGE NEAR ». Y SHANTIVAN

- 680. SHRI D. THENGARI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply to Unstarred Question No. 1353 given in the Rajya Saha on the 20th December, 1967 and state:
- (a) whether recommendations the Development Authority of the Delhi relating to the construction of bridge over Jamuna near Shantivan Delhi have since been received by Government; and
- (b) if so, the reaction of the Gov ernment thereto?]

## निर्मागः, स्रावास स्रौर पृति मंत्रालय में उपमंत्री (सरदार इकबाल सिंह) : (क) जी हाँ।

#### (ख) मामला विचाराधीन है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) Yes.

- (b) The mr fix is under consideration.].
- t[] English translation.

#### UNDER-INVOICING OF EXPORTS

- 681. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FINANCE be pleased to state the extent of monetary loss suffered by India as a result of underinvoicing of exports during 1957 to 1967 by the following firms:
  - (i) Bird and Company Ltd.,
  - (ii) Jardine Henderson and Co.
  - (iii) Matheson and Co. Ltd.. (iv) Esso Standard Eastern Inc.,
  - (v) Burmah-Shell.,
  - (vi) Balmer Lawrie Ltd.,
  - (vii) M|s. Bunge and Co. Ltd., Calcutta.
  - (viii) M|s. Lowis Draffin and Company.
  - (ix) Indo-Burma Petroleum Co. Ltd., and
  - (x) Turner Morrison Company Ltd.?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The information is being collected and will be laid on the Table of the Sabha

#### CENTRAL SOCIAL WELFARE BOARD

682. SHRIMATI DEVAKI GOPIDAS: Will the Minister of SOCIAL i WELFARE be pleased to state the status given by Government to the Central Social Welfare Board and the steps taken to improve the working conditions of the workers there?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULA-RENU GUHA): Government have decided to register the Central Social Welfare Board as an institution under